

NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.

CP No.224/Chd/Pb/2017

In the matter of:

U.V & W Products Ltd.

....Petitioner.

Present: Mr.Rajesh Kumar Loomba, Practicing Company
Secretary for the petitioner.

The authorised representative of the petitioner seeks
time to file the latest list of members of the petitioner company and list
of creditors also. The same be filed along with the affidavit of the
authorised representative of the petitioner at least two days before the
date fixed. List the matter on 28.09.2017.

- 8 d -
(Justice R.P.Nagrath)
Member (Judicial)

✓ September 08, 2017.

Ashwani